

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT-VI**

**Item No.606**  
**IB-70/ND/2024**

**IN THE MATTER OF:**  
**Mr. Samir Sethi**

**...PETITIONER**

**Vs**

**M/s. S D Home Construction Pvt. Ltd.**

**...RESPONDENT**

**Section**  
**U/s 9 of IBC, 2016**

**Order delivered on 26.04.2024**  
**Hybrid Hearing (PHYSICAL & VC)**

**Coram:**  
**SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)**  
**SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**  
**For the Petitioner/Operational Creditor :Adv. Shivam Sachdeva, Adv.**  
**Hansdeep Singh, Mr. Sahil**  
**Bhatia, AR.**

**ORDER**

Ld. Counsel for the Petitioner is present and submitted that they could not serve the Respondent through Speed Post however, they have served the Respondent through e-mail. None appeared on behalf of the Respondent. In the interest of justice, Petitioner may serve once again to the Respondent by e-mail. List the matter on **05.06.2024**.

**Sd/-**  
**(Rahul Bhatnagar)**  
**Member (T)**

**Sd/-**  
**(Mahendra Khandelwal)**  
**Member (J)**